

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 19.10.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MISC. 19/2013	Arguments	KPJ	PR
2	MISC. 37/2013		GTR	NJ
3	RA 37/2013		HR	CKR
4	RA 11/2015		RK	AS
5	RA 7/2013		BG	GCS
6	RA 47/2017		TGL	RDS
7	MVC 17/2013		NK	KNC
8	RA 9/2016		BPG	AS
9	MA 13/2017		KSA	OMG
10	RA 49/2018		KSL	BMB
11	OS 45/2009 C/W. 1722/2009	Evidence	PMS	BMS
12	OS 103/2009		SCR	AS
13	OS 7/2014		GSP	KRM
14	G & W.C. 1/2019		SGS	MN
15	OS 505/2012		SNL	MRD
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 501/2015	Arguments	OMG	DSJ
2	OS 559/2016		NG	NKS
3	OS 413/2013		KDMN	CKR
4	RA 13/2020		OMG	BP
5	OS 469/2018	Evidence (Only through VC)	VSS	-
6	OS 1377/2009		SMR	TL
7	MISC. 13/2010		SPS	HRK
8	OS 649/2013		KBH	MB
9	OS 459/2019	Hearing	MRH	SMR
10	MA 1/2020		AS	KSL
11	OS 9/2018		KN	SMR
12	OS 637/2013		BAM	NSS
13	OS 143/2010		HCR	SMR

14	EX. 27/2009		HSR	SVL
15	RA 83/2016		RK	HGN
JUDGMENT				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	RA 25/2018	Judgment	RK	MS

(PRASAD.K.B)
Senior Civil Judge,
Nelamangala.


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 19.10.2020

CIVIL CASES

Morning Session

Afternoon Session


Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
ARGUMENTS			ARGUMENTS		
1.OS 100/09	AS	KKM,SK,MRR, BPG	1.OS 594/16	BG	AHS
2.OS 38/14	HBV	-	2.MVC 22/13	JM	HMR,SM,SSK
3.OS 330/13	HMN	RL	3.MVC 62/14	JCSK	DNMG
4.OS 50/17	NKS	CB	4.MVC 166/15	TCS	MN,SGM
5.OS 114/17	NKS	-	HEARING		
6.MC 26/20	NKK	-	5.OS 186/11	HCR	KRG,BG,NMP, OMG
7.RA 34/18	TSR	KKM	6.OS 324/11	SVM	NLR
HEARING			7.OS 218/14	BHK	KNA,CR,MN
8.OS 176/13	GSH	SN,NLS	8.OS 116/14 C/W 143/20	HSR	RDS
9.OS 568/13	HNV	NR	9.OS 182/18	MR	SR,CHJ
10.OS 218/14	BHK	KNA,CR,MN	10.OS 176/18	CSR	MM,MS
11.OS 488/15	SKV	MB	11.MVC 46/15	MBS	HKK,HTV
12.OS 646/16	AS	SM,VBP,MSY, MS	12.OS 226/12	BG	BPG,RK
13.OS 146/17	MBS	RK	EVIDENCE		
14.OS 246/17	VH	RJ	13.MC 24/19	RH	SRK
15.OS 379/20	SNK	-	14.MVC 408/15 C/W 409/15	BHC	KSK
			15.MVC 38/16	RV	VRM


 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 19.10.2020

CIVIL CASES							
I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		Pltf	Deft		ARGUMENTS	Pltf	Deft
1.	OS 147/2016	AR	DNM	1.	LAC 157/2009	KVM	NHG
2.	OS 173/2016	DSJ	-	2.	RA 25/2014	NGR	CKK
3.	LAC 156/2009	KVM	VHG		<u>HEARING</u>		
	<u>HEARING</u>			3.	OS 9/2016	RL	
4.	LAC 310/2009	NR	MSP	4.	OS 314/2016	RN	CGG
5.	OS 1775/2009	DSM	GSP	5.	OS 321/2016	BAM	AS
6.	OS 126/2013	BRK	BJM	6.	OS 390/2016	MTP	TSR
7.	OS 130/2013	MKM	KRG	7.	OS 488/2016	HCR	NBG
8.	OS 612/2013	HT	NSS	8.	OS 534/2016	KMD	SM
9.	OS 722/2014	R	KRG	9.	OS 261/2019	LS	TSL
10.	LAC 83/2015	RBS	MJA	10.	MISC 64/2015	NC	SRN
	<u>PHYSICAL EVIDENCE</u>				<u>EVIDENCE(Only Through /VC)</u>		
11.	OS 760/2014	NKS	-	11.	OS 474/2016	M	-
12.	OS 674/2014	CKR	NPR	12.	OS 651/2016	GR	SMR
13.	OS 210/2016	HTV	BAM	13.	OS 412/2017	C	SS
14.	OS 231/2016	MM	TSD	14.	MVC 62/2016	MMD	MRK
15.	OS 286/2016	RKS	YAD	15.	LAC 87/2015	RL	-


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 17-10-2020**

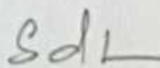
Morning Session

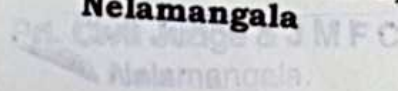
Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res /JDR
Hearing				Hearing			
1	OS 245/2006	RKGM	BRK	1	OS 441/2016	JBS	NR
2	OS 281/2007	MKM	BG	2	OS 203/2017	NS	MG
3	OS 503/2009	AS	NLS	3	OS 227/2017	CB	
4	OS 569/2012	MS	MJ	4	OS 303/2017	VBG	VMP
5	OS 549/2013	LS	CKR	5	OS 351/2017	CG	GA
6	OS 377/2014	RK	RP	6	OS 145/2018	LSV	GVA
7	OS 77/2015	AS	HGR	7	OS 321/2018	PM	HSS
8	OS 313/2015	BGM	RDS	8	OS 481/2018	NRN	CKR
9	OS 335/2015	SB	NPR	9	OS 370/2019	PRS	BVK
10	OS 357/2016	R	Exp	10	OS 471/2018	SSM	SN
	Evidence			11	OS 115/2020	LKS	RCK
11	OS 193/2012	KNS	AS	12	OS 116/2020	LKS	RCK
12	OS 483/2011	AS		13	Ex- 44/2014	VV	RK
13	PCR 145/2020	CB		14	Ex-32/2015	SMR	SN
14	PCR 203/2014	TSL		15	CC 965/2015		
15	CC 985/2014	APP					

Note:

Separate cancelled cases list will be notified


**Prl. Civil Judge & JMFC,
Nelamangala**



**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 19-10-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS				ARGUMENTS			
1	OS 167/2003	KKM	HCR	1	OS 393/2018	BD	RK
2	OS 428/2008	JSD	BG	2	OS 402/2008	RY	KNS
3	OS 347/2016	CHR	EXPARTE	3	CC 1431/2012	MBS	NLR
4	OS 10/2016	BTK	EXPARTE	4	CC653/2015	MP	MNK
5	OS 12/2016	BTK	EXPARTE	5	CC 2863/2017	KNS	HCR
HEARING				HEARING			
6	OS 52/2010	MK	BGP	6	OS 70/2015	BAM	KRG
7	OS 101/2012	NGS	GN	7	OS 344/2015	GMS	EXPARTE
8	OS 7/2014	DCJ	RK	8	OS 429/2015	HN	HMS
9	OS 213/2014	KNS	RK	9	OS 151/2016	SNK	HAS
10	OS 439/2014	MVS	NHP	10	OS 163/2016	MAM	CKR
EVIDENCE				11	OS 191/2016	KSL	HVM
11	OS 443/2008	HV	CKR	12	OS 193/2016	TGS	SMR
12	OS 342/2009	KNS	MN/BPG	13	OS 194/2016	PGS	SMR
13	CC 462/2017	APP	MNK	14	OS 195/2016	PGS	SMR
14	CC 580/2016	APP	MP	15	OS211/2016	AS	HCR
15	CC 425/2016	APP	MS				

(Signature)
II Addl. Civil Judge & JMFC
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka